

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2036**  
**ANSWERED ON 12.03.2021**

**RAILWAY MINISTER'S WELFARE AND RELIEF FUND**

2036 SHRI K. P. MUNUSAMY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government monitors the voluntarily contributions by employees towards the Railway Minister's Welfare and Relief Fund (RMW&RF), providing for financial assistance in times of distress;
- (b) if so, whether any minimum/maximum contribution has been prescribed for the employees; and
- (c) if so, the details of number of beneficiaries who have utilized funds from RMW&RF during the last three years?

**ANSWER**

MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND  
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRI PIYUSH GOYAL)

(a): Yes, Sir.

(b): No minimum/maximum contribution has been prescribed.

(c): During the last three years, financial assistance has been provided from the Railway Minister's Welfare and Relief Fund to one beneficiary.

\*\*\*\*\*